

### Recruitment in Delhi Police

159. **PBQE. P.J. KUREIN** : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether due to the latest change in the orders relating to the recruitment to the Delhi Police persons from the Southern States are unable to get recruited to the Delhi Police;

(b) if so, the details of the new instructions/orders in this regard and the reasons therefor; and

(c) the steps being taken to ensure that people from different States are able to get recruited to the Delhi Police?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Does not arise.

(c) As per existing instructions, the candidates from all parts of the country are eligible to apply for the posts of Constable (Executive) in Delhi Police if they are, inter alia, registered with any of the Employment Exchanges of any State.

### Rock Shelters in Chandan Shaheed Hills

160. **SHRI SURESH WARPUDKAR** : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Pre-historic rock shelters, including one with cave paintings, have been located in Chandan Shaheed Hills in the Sasaram district of Bihar;

(b) if so, the details thereof; and

(c) the steps taken by the Archaeological Survey of India to protect and develop these shelters for the tourist spots?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) Four rock shelters including one with paintings have been located in November 1998 in the Chandan Shaheed Hills in Distt. of Sasaram of Bihar by a team of the Archaeological Survey of India. The paintings consisting of some human and animal figures are drawn with red pigment. In the absence of associated archaeological artifacts, it is difficult to assign a cultural affiliation.

(c) Does not arise as the site is not protected by the Archaeological Survey of India.

### Allocation of Funds to Universities

161. **SHRIMATI KAMAL RANI** : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the funds allocated to Universities of Uttar Pradesh and other States by UGC during the Eighth Plan period, State-wise and University-wise;

(b) the amount actually released and utilised during the said Plan period, year-wise and State-wise;

(c) whether any complaint has been received regarding misutilisation of allocated funds particularly in U.P.;

(d) if so, whether any enquiry has been conducted in this regard; and

(e) if so, the details thereof and the action taken by the Government thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (e) The information is being collected and will be laid on the Table of the House.

### Rehabilitation Programme for Migrant Kashmiri Pandits

162. **SHRI MUFTI MOHAMMED SAYEED** :  
**SHRI CHAMAN LAL GUPTA** :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the migration from the valley of Kashmir is continued in Jammu and Kashmir during each of the last three years till-date;

(b) if so, the details thereof;

(c) the annual expenditure incurred/fund provided to the Government of Jammu and Kashmir for cash relief, rations and other assistance during the said period;

(d) whether any action plan has been formulated for return and rehabilitation of the migrants;

(e) if so, the details thereof and if not, the reasons therefor; and

(f) the steps taken by the Government to rehabilitate them in their respective places?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) Yes, Sir.

(b) As per available information, 1455 migrant families have registered themselves in Jammu Division during the last three years.

(c) Funds made available to the Government of Jammu & Kashmir for providing relief to migrants during the last three years were as follows :-

1995-96	Rs. 2836.76 lakhs
1996-97	Rs. 3044.22 lakhs
1997-98	Rs. 3383.86 lakhs
	Rs. 9264.84 lakhs

(d) to (f) The Government of Jammu & Kashmir has intimated that the issue regarding return of Kashmiri migrants is on its top agenda. To achieve this objective, the State Government has constituted a Sub-Committee comprising Ministers of Revenue, Law, Finance and Tourism to examine the whole issue. Meanwhile, a social interaction programme has been initiated under which groups of migrants have visited various districts of the Valley and interacted with the locals with a view to pave the way for the return of the migrants.

#### 15-Point Programme

163. SHRI E. AHAMED : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the number of State Governments implemented 15-point programme;

(b) the details thereof, State-wise; and

(c) the details of education facilities extended to minority community including construction of schools in the minority dominated areas, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) All the States/UT Administrations have been implementing the 15-Point Programme for the welfare of Minorities.

(b) The 15-Point Programme classifies measures broadly under three categories i.e., protection of life and properties (ii) representation of minorities in jobs under the States and Central Government and (iii) Socio economic development. The Government of India monitors the programme on the basis of Half Yearly Progress Report from the State Government/UT Administration and the Central Ministries/Departments. The information received from the concerned States/UT Administrations and Central Ministries/Departments is compiled and reviewed and deficiencies noticed in the implementation of programme are brought to the notice the concerned authorities for remedial action.

At the State level the progress achieved under the programme is monitored at the level of Chief Secretaries/Chief Ministers and by the Deputy Commissioners/Districts Collectors/Districts Magistrates at District Level.

(c) The Government of India has been implementing the schemes of Area Intensive Programme for educationally backward minorities, Modernisation of Madrasa's and Maktabas and Community Polytechnics.

The Statewise details of the expenditure for the year 1997-98 are as under :

#### Area Intensive Programme for Educationally Backward Minorities Statewise Break up of Grant Released

		(Rs. in lakhs)
		1997-98
1.	Andhra Pradesh	42.910
2.	Assam	37.500
3.	Haryana	15.075
4.	Karnataka	76.765
5.	Kerala	117.980
6.	Madhya Pradesh	9.300
7.	Rajasthan	55.600
8.	Uttar Pradesh	597.870
9.	West Bengal	146.000
Total		1099.000

#### Modernisation of Madrasa Education Statewise Break up of Grant Released

		1997-98
Name of the States		Amount (Rs. in lakhs) Released
1	2	
1.	Uttar Pradesh	78.84
2.	Madhya Pradesh	24.43
3.	West Bengal	10.04
4.	Sikkim	0.26
5.	Rajasthan	13.71
6.	Andhra Pradesh	0.30
7.	Bihar	12.57